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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

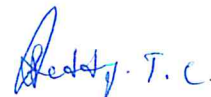
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	For hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	A.M. Sridharan 994412655	Counsel for Petitioner	
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2.	Prakash Reddy.T.C 9845009704.	counsel for Respondent NO. 2 & 3.	
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ORDER

Counsel for Petitioner is present. He has filed memo seeking permission of the Tribunal to withdraw the petition. Counsel for Respondent is absent. Before passing an order basing on the contents of the memo, it is necessary to hear the Respondent 2 & 3. List it on 12/03/2018. Meanwhile Registry is directed to check and put up.


Member (T)


Member (J)